

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 204 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017**

**NAME OF THE COMPANY:** - M/s Globe Express Services (Overseas Group)  
Ltd. & Anr. Vs. M/s MM Cargo Container Line Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 8 & 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s): None

For the Respondent(s): None

**ORDER**

It is submitted that the report of the IRP has been filed but has not been put up before this Bench. Renotify this case for further directions on 26<sup>th</sup> September, 2017.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**